

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO.2267**  
TO BE ANSWERED ON 9<sup>th</sup> August, 2021

**SYSTEM FOR PENSION ADMINISTRATION RAKSHA**

2267 SMT. VANDANA CHAVAN:

Will the Minister of Defence be pleased to state:

- (a) State/UT-wise number of beneficiaries of System for Pension Administration Raksha (SPARSH) envisaged;
- (b) whether data of serving personnel and pensioners hosted on SPARSH are susceptible to data leakage;
- (c) if so, details thereof and steps being taken to prevent this;
- (d) the details of steps being taken by Government to facilitate utilization of SPARSH by pensioners who are old, disabled or living in remote areas without access to internet who cannot avail of online pension schemes;
- (e) whether Government plans to allow banks to continue functioning as grievance redressal mechanisms; and
- (f) if so, the details thereof and if not, reasons therefor?

**ANSWER**  
MINISTER OF STATE IN THE MINISTRY OF DEFENCE  
SHRI AJAY BHATT

- (a) The state wise number of beneficiaries currently using SPARSH as on date is attached as Annexure.

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(b) & (c): No, Sir. SPARSH hosts all requisite security features. The system has also been security certified by an independent third-party auditor and Ministry of Defence-designated cyber-security agency.

(d) Service Centres have been set up to ensure access for old age, disabled pensioners, those living in remote areas or those who are unable to avail online access for any reason.

(e) & (f): Yes, Sir. Banks also function as Service Centres where pensioners can register their grievances or monitor their disposal. An agreement has been signed with State Bank of India and Punjab National Bank in this regard.

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**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA  
UNSTARRED QUESTION NO. 2267 FOR ANSWER ON 09.08.2021  
REGARDING 'SYSTEM FOR PENSION ADMINISTRATION RAKSHA'.**

**State/UT wise number of beneficiaries of SPARSH**

S. No.	STATE/UT	PENSIONER COUNT
1.	ANDAMAN & NICOBAR ISLANDS	3
2.	ANDHRA PRADESH	53
3.	ARUNACHAL PRADESH	2
4.	ASSAM	23
5.	BIHAR	165
6.	CHANDIGARH	12
7.	CHHATTISGARH	9
8.	DADRA & NAGAR HAVELI	0
9.	DAMAN & DIU	2
10.	DELHI	156
11.	GOA	0
12.	GUJARAT	21
13.	HARYANA	208
14.	HIMACHAL PRADESH	38
15.	JAMMU & KASHMIR	25
16.	JHARKHAND	24
17.	KARNATAKA	121
18.	KERALA	98
19.	LADAKH	0
20.	LAKSHADWEEP	0
21.	MADHYA PRADESH	262
22.	MAHARASHTRA	403
23.	MANIPUR	2
24.	MEGHALAYA	1
25.	MIZORAM	0
26.	NAGALAND	0
27.	ODISHA	112
28.	PUDUCHERRY	1
29.	PUNJAB	74
30.	RAJASTHAN	78
31.	SIKKIM	0
32.	TAMIL NADU	191
33.	TELANGANA	100
34.	TRIPURA	0
35.	UTTAR PRADESH	663
36.	UTTARAKHAND	104
37.	WEST BENGAL	172
	<b>TOTAL</b>	<b>3123</b>

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